

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**


SUB: ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY, HYDERABAD –
Nomination of Sri T.Raja Venkatadri, Secretary, District Legal Services Authority, Prakasam at Ongole and Smt. A.Mary Grace Kumari, Secretary, District Legal Services Authority, Srikakulam, to participate in the Orientation Programme to be organized by NALSA on 27.01.2017 and 28.01.2017 at Karnataka – Relief arrangements - **ORDERS - ISSUED.**

REF: Letter Roc.No.262/APSLSA/2017, dated 11.01.2017 from the Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

ORDER ROC.No. 302/2017-B.SPL., DATED: 19 .01.2017

The High Court is pleased to pass the following Orders:

The Prl. District and Sessions Judges of Prakasam and Srikakulam Districts are hereby instructed to make necessary relief arrangements in respect of Secretaries, District Legal Services Authorities, Prakasam at Ongole and Srikakulam, who are nominated to participate in the Orientation Programme to be organized by NALSA on 27.01.2017 and 28.01.2017 at Karnataka, under intimation to the High Court.


REGISTRAR (VIGILANCE)

To

1. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Complex, Hyderabad.
 2. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned for placing the proceedings in the High Court's website).
 3. The Prl. District and Sessions Judge, Prakasam at Ongole.
 4. The Prl. District and Sessions Judge, Srikakulam.
 5. The Secretary, District Legal Services Authority, Prakasam at Ongole.
 6. The Secretary, District Legal Services Authority, Srikakulam.
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